

Serial No. of Order	Date of Order	Order with Signature
11		OAs 773, 774, 775 & 776/95
	30.10.98	order pronounced in open Court. As per observation and direction contained in order, dated 30.10.1998, in separate sheets attached to OA 773/95, the original applications are disposed of as costs. Vice-Chancellor 30.10.98 Member (C)
		order dt. 19.4.96 None appears. Court be fit by Three weeks as last chance. By 19/4/96. Regd MA 634/97 For a day of work, copy sent For entry 10/12/97 For work ad 3 to 28.1.98 Court had Result had 27.1.98 Received a copy of the order dt 30.10.98 on behalf of Dr. M. R. Parashar 3-11-98